

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5181  
ANSWERED ON:25.04.2003  
NOTARY PUBLIC  
RATTAN LAL KATARIA

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) The number of Notary Public and Additional Counsels who have been appointed in various courts of the country during the last three years, State-wise and Union territories-wise.
- (b) The number of them belongs to SC and ST;
- (c) Whether the policy of reservations is implemented during these appointments; and
- (d) If no, the reasons therefor?

**Answer**

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

(a): A statement indicating the number of Notaries Public and Additional Government Counsels who have been appointed in various courts of the country during the last three years, State-wise and Union territory-wise is enclosed herewith

(b): The known number of Notaries Public belonging to SC/ST appointed during the last three years is nine. This data is based on the information collected after necessary amendments were made in the formats of memorials for indicating caste status w.e.f. 12.3.2001. No separate account of Government Counsels belonging to SC/ST category is maintained.

(c) & (d): There are no posts of Notaries Public or Government Counsels created as such. Accordingly, question of reservation does not arise.

Statement referred to in answer to Part (a) of Lok Sabha Unstarred Question No.5181 for 25.4.2003.

Number of Notaries Public and Additional Government Counsels appointed State-wise and Union Territory-wise during the last three years:

	Notaries Public	Additional Government Counsels
1. Andhra Pradesh	90	
2. Assam	18	
3. Bihar	71	
4. Gujarat	44	20
5. Kerala	09	97
6. Madhya Pradesh	01	24
7. Tamil Nadu	03	141
8. Maharashtra	56	120
9. Karnataka	32	61
10. Orissa	01	22
11. Punjab	103	37
12. Rajasthan	59	45
13. Uttar Pradesh	140	183
14. West Bengal	25	162
15. Jammu & Kashmir	-	41
16. Nagaland	-	

17. Haryana 112 61
18. Himachal Pradesh 1 08
19. Manipur -
20. Tripura 02
21. Meghalaya - -
22. Sikkim - -
23. Mizoram - -
24. Arunachal Pradesh - -
25. Goa 01 -
26. Uttranchal 11 08
27. Chhattisgarh - 02
28. Jharkhand 02 11
29. Delhi 82 356
30. Andaman & Nicobar Islands - 01
31. Lakshadweep -
32. Dadra & Nagar Haveli -
33. Daman & Diu -
34. Pondicherry -
35. Chandigarh 06 47